

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:3202  
ANSWERED ON:19.08.2011  
MENTAL DISORDERS  
Sugumar Shri K.

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether a large number of people are suffering from various types of mental disorders in the country;
- (b) if so, the details thereof, State/UT-wise;
- (c) whether treatment rate of the patients living with mental disorder is very low in the country;
- (d) if so, the details thereof alongwith the steps taken/proposed to provide medical treatment to all the patients;
- (e) whether the Government proposes to adopt a new strategy to arrest the trend and bring a new legislation for the purpose; and
- (f) if so, the details thereof?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) & (b): Epidemiological studies from various parts of the country indicate that the prevalence of mental disorders is 6-7%. The State/ UT wise details of persons with mental illness as per 58th round (2002) report of National Sample Survey is Annexed.

(c) & (d): To address the huge burden of mental disorders, Government of India is implementing the NMHP since 1982. A total of 123 districts in 30 states have been covered under the District Mental Health Programme (DMHP). Under the 11th Five Year Plan, the NMHP has been restructured to include the following components:

I. Manpower Development Scheme:

- i) Establishment of Centres of Excellence
- ii) Scheme for manpower development in Mental Health

II. District Mental Health Programme

III. Up-gradation of Psychiatric Wings of Government Medical College

IV. Modernization of Government Mental Hospitals

Further, there are 3 mental health institutes being run by the Government of India, 40 State run mental hospitals along with 335 Departments of Psychiatry in various medical colleges (154 in Government and 181 in private) across the country which are equipped to treat patients suffering from mental illness.

(e) & (f): The proposal to replace the Mental Health Act, 1987 with a new legislation to be moved in Parliament as the Mental Health Care Bill, 2011 is under consideration in this Ministry. The Bill aims to provide access to mental health care for persons with mental illness and to protect and promote the rights of persons with mental illness during the delivery of mental health care.